

Shri P. K. Deo: The hon. Minister did not speak about the employment of Adibasi labour in the construction programmes.

Shri Jagjivan Ram: We welcome it. As a matter of fact, I have said more than once in the House that I will welcome the works to be undertaken by co-operatives of the workers. But in that area, as the hon. Member is aware, in most part of it is will not be possible for a small co-operative to undertake the work because it is a very difficult area where heavy earth-moving machinery will be required. But so far as the plain portion is concerned I will request the hon. Member and other friends that if they can organise labour co-operatives of the Adibasis and others, I will be only too happy to give these works to them and not to the contractors.

Shri Dasaratha Deb (Tripura): There was a provision in the Budget to construct a new railway line from Patharkhandi to Dharmnagar in Tripura. May I know what is the progress of that and when it is expected that the line would be constructed?

Shri Jagjivan Ram: During the Third Five Year Plan.

Mr. Speaker: I do not think Shri T. B. Vittal Rao wants me to put the cut motions to the House.

Shri T. B. Vittal Rao: No.

The cut motions were, by leave, withdrawn.

Mr. Speaker: The question is:

"That a supplementary sum not exceeding Rs. 30,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of Demand No. 15—Construction of New Lines."

The motion was adopted.

13.11 hrs.

PANEL OF CHAIRMEN

Mr. Speaker: I want to make a small announcement regarding the Panel of Chairmen. I have requested them and they will now constitute the Panel of Chairmen:—

1. Pandit Thakur Das Bhargava
2. Dr. Sushila Nayar
3. Shri Mulchand Dube
4. Shrimati Renu Chakravartty
5. Shri Heda
6. Shri Jaganatha Rao.

13.12 hrs.

DEMAND FOR EXCESS GRANTS,
1957-58

DEMAND NO. 1—MINISTRY OF COMMERCE AND INDUSTRY

Mr. Speaker: Motion moved:

"That a sum of Rs. 64,572 be granted to the President to make good an excess on the grant in respect of 'Ministry of Commerce and Industry' for the year ended 31st day of March, 1958."

DEMAND NO. 15—SURVEY OF INDIA

Mr. Speaker: Motion moved:

"That a sum of Rs. 2,96,550 be granted to the President to make good an excess on the grant in respect of 'Survey of India' for the year ended 31st day of March, 1958."

DEMAND NO. 49—PUBLIC HEALTH

Mr. Speaker: Motion moved:

"That a sum of Rs. 55,123 be granted to the President to make good an excess on the grant in respect of 'Public Health' for the year ended 31st day of March, 1958."